

(b) As the oil is being produced on trial basis, different wells are being used for testing their calibre of production. However, oil was produced from Well Nos. 1, 4, 5, 6, 8, 9, 10, 11, 12, 13, 14, 15, 23, 26, 33, 34, 34-A, 36, 45, 47, 56, and 59.

Export of Copra and Betelnuts from Nicobar Islands

1200. **Shrimati Savitri Nigam:** Will the Minister of Home Affairs be pleased to state:

(a) the quantities of copra and betelnuts exported from Nicobar Islands during 1960-61 and 1961-62 respectively; and

(b) the amount of royalty levied and realized on these exports during each year?

The Minister of State in the Ministry of Home Affairs (Shri B. N. Datar): (a) and (b). The information is being collected and will be laid on the Table of the House.

Sertha and Kalol Fields

1201. **Shri P. R. Patel:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether compensation has been paid to owners of lands of Sertha (Gujarat State) and other villages of Kalol Taluk (Gujarat) acquired by the Oil and Natural Gas Commission; and

(b) if not, the reasons therefor?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). Compensation for lands acquired by the Oil and Natural Gas Commission is not paid to the owners of lands directly by the Commission. Such compensation is paid by the revenue authorities of the State Government. The Commission have deposited adequate advances with the local revenue authorities who are responsible for disbursing the amounts.

Advisory Committee for Andaman and Nicobar

1202. **Shri A. S. Saigal:** Will the Minister of Home Affairs be pleased to state:

(a) whether Home Minister's Advisory Committee for Andaman and Nicobar has been re-constituted for 1962-63; and

(b) if not, the reasons for delay in the reconstitution of the Committee?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes.

(b) Does not arise.

Illegal Entry by Pakistanis

1203. { **Shri Raghunath Singh:**
Shri D. C. Sharma:
Shri Rameshwar Tantia:
Shri P. C. Borooah:

Will the Minister of Home Affairs be pleased to state how many persons have illegally entered in Assam, West Bengal, Tripura and Manipur from East Pakistan during 1959-60, 1960-61, and 1961-62?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

The information in respect of West Bengal, Tripura and Manipur is—

	1959-60	1960-61	1961-62
West Bengal	2,335	3,335	4,248
Tripura	1,558	1,685	1,516
Manipur	2	3	9

Information from Assam is still awaited.